GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYA SABHA UNSTARRED QUESTION No. 3093 TO BE ANSWERED ON 20TH AUGUST 2025

COMPREHENSIVE LEGAL FRAMEWORK FOR THE DAIRY SECTOR

3093 DR. AJEET MADHAVRAO GOPCHADE:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government proposes to bring a comprehensive legal framework for the dairy sector that covers all aspects such as safety, labelling, storage and distribution, milk collection centres, milk handling equipment, milk transport vehicles, dairy plant operations and standards for milk and dairy products, if so, the details thereof; and
- (b) whether Government has taken cognizance of Dairy Acts on the issue from the Governments of Kenya, Alberta and Australia, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(PROF. S. P. SINGH BAGHEL)

(a) The Food Safety and Standards Authority of India (FSSAI) is the nodal authority established under the Food Safety and Standards Act, 2006 for laying down science-based standards for articles of food and regulating their manufacture, storage, distribution, sale, and import to ensure availability of safe and wholesome food for human consumption. In this regard, FSSAI has notified comprehensive regulations covering various aspects of milk and milk products, including safety, hygiene, labelling, and quality standards. These regulations are binding across the country and form the comprehensive legal framework for ensuring the safety and quality of dairy products in India.

Further, National Dairy Development Board and Bureau of Indian Standards have formulated product-specific quality benchmarks and guidelines. Ministry of Food Processing and Industries and Department of Animal Husbandry and Dairying, Government of India are implementing multiple schemes supporting modernization of infrastructure, adoption of advanced processing technologies, and safe distribution systems in the dairy sector.

The Department of Animal Husbandry and Dairying (DAHD), Government of India, under the revised National Programme for Dairy Development (NPDD), is actively engaged in building capacity across the dairy value chain by providing training to dairy farmers, milk handlers, and laboratory personnel to ensure compliance with quality and safety standards. In addition, the Department is equipping both new and existing dairy cooperatives with modern quality testing equipment and kits to enable real-time quality assessment at the village level. These initiatives are aimed at strengthening the procurement of safe and high-quality milk, thereby aligning domestic practices with global dairy standards.

(b) There has not been any official communication in this regard.
